

**GOVERNMENT OF INDIA  
MINISTRY OF COAL**

**LOK SABHA  
UNSTARRED QUESTION NO. 758  
ANSWERED ON 04.02.2026**

**Jharia Coalfields Master Plan**

†758. Shri Rajpalsinh Mahendrasinh Jadav:

Will the Minister of COAL be pleased to state:

(a) the current status of the implementation of the Jharia Master Plan for fire control, land rehabilitation and rehabilitation of affected families;

(b) the number of the families relocated and awaiting for rehabilitation so far along with the timelines set for completing the remaining rehabilitation work;

(c) the number of underground coal fires extinguished or controlled since the last review;

(d) whether the Government propose any additional fund or revised strategies to expedite the mitigation of subsidence risks and safety hazards in the Jharia coalfields; and

(e) if so, the details thereof?

**ANSWER**

**MINISTER OF COAL & MINES  
(SHRI G. KISHAN REDDY)**

(a), (b) and (c): Revised Jharia Master Plan (JMP) has been approved by the Central Government on 25.06.2025. Under the Revised JMP, 81 high-risk sites have been identified to be dealt with in the initial phase. Revised JMP envisages rehabilitation of 15,080 affected families from these 81 sites and dealing with fire & subsidence.

The details of families identified for shifting, shifted and balance to be shifted are as follows:—

	BCCL Families	Non-BCCL Families	Total
Identified for shifting	649	14431	15,080
Shifted	649	744	1,393
Balance to be shifted	0	13687	13,687

The timeline for shifting the balance families under Revised JMP is December 2028.

As per the NRSC (National Remote Sensing Centre) survey report of 2017-18, the surface fire area was 3.26 sq km (in 27 fire locations), which was reduced to 1.80 sq km in 2020-21 and further reduced to 1.53 sq km in the year 2024-25. Out of 27 fire locations in 2017-18, a total of 17 fire locations have been dealt with as on December 2025.

(d) & (e): The Revised JMP has been approved with a total outlay of Rs. 5940.47 crore. In addition to this, Coal India Limited (CIL) is required to provide Rs. 500 crore per year and interest earned thereof. Also, funding from the District Mineral Foundation (DMF) is utilised by DC Dhanbad, whenever required.

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